

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 203/TT/2012

Date: 25.9.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for 400 KV 80 MVAR Bus Reactor at Neemrana S/S under the Transmission System associated with Northern Region System Strengthening Scheme-XV (NRSS-XV), for tariff block 2009-14 period in Northern Region

Sir,

Please refer to this Commission's earlier letter dated 3.9.2012 seeking certain information by 3.10.2012. It is requested that the aforesaid information may kindly be submitted along with the following further information on affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.10.2012:-

The IDC and IEDC corresponding to the delay of four months in the commissioning of the assets covered in this petition

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)

